

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).1453/2006

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

PRADUMAN KUMAR SINGHAL

Respondent(s)

(With prayer for interim relief and office report)

Date: 02/11/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. R.K. Mishra, Adv.

Mr. Kamendra Mishra, Adv.

For Respondent(s)

Mr. S.R. Setia, Adv.

UPON hearing counsel the Court made the following

O R D E R

ayed for, to Four weeks' time more is granted, as last chance, as pr
file counter
affidavit.

Whether counter affidavit is filed or not, list the matter before the Hon'b
le Court

after the expiry of the aforesaid period of four weeks.

(B. Sudheendra Kumar)

Registrar

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